

COMPILATION-  
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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

PRINCIPAL BENCH

NEW DELHI

O.A. NO. 2078 OF 1994

New Delhi: January 24, 1995.

In the matter of:

1. Shri Inder Singh,  
S/o Shri Gokul Singh,  
Aged about 51 years,  
R/o Type III/16, President's Estate,  
New Delhi. and working as  
Chief Driver in President's Secretariat,  
Garriage Section, Rashtrapati Bhavan,  
New Delhi.
2. Shri Rajinder Chand,  
S/o Shri Maluk Chand,  
Aged about 44 years,  
R/o Type II/46, President's Estate,  
and working as Chief Driver in President's  
Secretariat, Garrage Section,  
Rashtrapati Bhavan, New Delhi.
3. Shri Jai Datt,  
S/o Shri Khem Datt,  
Aged about 54 years,  
R/o 11/35, Sector-B, President's Estate,  
and working as Head Driver in President's  
Secretariat, Garrage Section,  
Rashtrapati Bhavan, New Delhi.

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4. Shri RamPrasad,  
S/o Shri Gumiah,  
Aged about 51 years,  
R/o Type II/20, President's Estate,  
and working as Head Driver in  
President's Secretariat,  
Rashtrapati Bhavan, New Delhi.

5. Shri Achhroo Ram,  
S/o Shri Shyama Ram,  
Aged about 54 years,  
R/o Type II/75, President's Estate,  
and working as Head Driver in  
President's Secretariat,  
Rashtrapati Bhavan, New Delhi.

6. Shri R.Y. Yadav,  
S/o Shri Ghisawan Yadav,  
Aged about 54 years,  
R/o Type II/68, President's Estate  
and working as Head Driver in  
President's Secretariat, Garrage Section,  
Rashtrapati Bhavan, New Delhi.

7. Shri Yunus Massey,  
S/o Shri Namne Massey,  
Aged about 47 years,  
R/o Type II/62, President's Estate,  
and working as Driver in

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President's Secretariat,  
Garage Section, Rashtrapati Bhavan,  
New Delhi.

8. Shri Madan Lal,  
S/o Shri Madho Lal,  
aged about 46 years,  
R/o Type II/31, President's Estate,  
New Delhi and working as Driver in  
President's Secretariat,  
Garage Section, Rashtrapati Bhavan,  
New Delhi.

9. Shri Mehar Chand,  
S/o Shri Nathu Ram,  
Aged about 46 years,  
R/o Type II/16, President's Estate,  
and working as Driver in President's  
Secretariat, Garage Section,  
Rashtrapati Bhavan,  
New Delhi.

10. Shri Alexander Fredirck,  
S/o Shri Arthur Fredirck,  
aged about 43 years,  
R/o Type II/49, President's Estate  
and working as Driver in President's  
Secretariat, Garage Section,  
Rashtrapati Bhavan, New Delhi.

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11. Shri Sarwan Kumar,  
S/o Shri Chhote Lal,  
aged about 43 years,  
R/o Type II/36, President's Estate,  
and working as Driver in President's  
Secretariat, Rashtrapati Bhavan,  
New Delhi.

12. Shri R.B.Thapa,  
S/o Shri Bahadur Singh,  
aged about 48 years,  
R/o Type II/71, President's Estate  
and working as Driver in President's  
Secretariat, Rashtrapati Bhavan,  
New Delhi.

13. Shri Harsh Kumar,  
S/o Shri late Shiv Kumar,  
aged about 47 years,  
R/o Type II/48, President's Estate,  
and working as Driver in President's  
Secretariat, Garage Section,  
Rashtrapati Bhavan, New Delhi.

14. Shri Ashok Kumar Pandey,  
S/o Shri J.M. Pandey,  
aged about 33 years,  
R/o 4, ~~Reading~~ Lane, New Delhi  
and working as Driver in President's  
Secretariat, Garage Section, Rashtrapati  
Bhavan, New Delhi.

15. Shri Arman Ali,  
 S/o Shri Alay Ali,  
 aged about 37 years,  
 R/o Type II/29, President's Estate,  
 and working as Driver in President's  
 Secretariat, Garrage Section,  
 Rashtrapati Bhavan, New Delhi.

16. Shri K.K. Kothari,  
 S/o Shri Brij Mohan Kothari,  
 aged about 33 years,  
 R/o 8, Reading Lane, New Delhi  
 and working as Driver in President's  
 Secretariat, Rashtrapati Bhavan,  
 New Delhi.

17. Shri Deva Nand,  
 S/o Shri Rameshwar Prasad,  
 Aged about 29 years,  
 R/o 13/16, President's Estate,  
 New Delhi and working as Driver in  
 President's Secretariat, Garrage Section,  
 Rashtrapati Bhavan, New Delhi.

By Advocate Shri S.S.Tewari. APPLICANTS

VERSUS

Union of India, through the Secretary  
 to the President of India, President's  
 Secretariat, Rashtrapati Bhavan,  
 New Delhi.

.... RESPONDENT

By Advocate Shri M.K.Gupta.

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HON'BLE MR. S.R. ADIGE, MEMBER (A)

ORDER (ORAL)

Present: Shri S.S. Tiwari, counsel for the applicant.

Shri M.K. Gupta, counsel for the respondents.

Shri Gupta stated that in response to Tribunal's direction dated 19.10.1994, the representation of the applicant has been disposed of by means of a detailed speaking order, a copy of which has been supplied to each of the applicants. A copy of the same was handed over to me <sup>on</sup> the Bench which was taken on record, and a copy was also handed over to the applicant's counsel Shri Tiwari who perused the same.

2. As the prayer in the OA was only for a direction to the respondents to dispose of the representation by means of a reasoned order within a fixed time period and the representation has been disposed of by a reasoned order, Shri Tiwari conceded that this OA stood disposed of. Ordered accordingly. No costs.

*Anjali*  
(S.R. ADIGE)  
MEMBER (A)